

III. Following persistence residues of pesticides and Heavy Metal Pollutants in Crops, Soils and in plant products.

[*Translation*]

Low Cost Cars

612. SHRI B. L. SHARMA PREM: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to make low cost four-seater cars without any foreign collaboration;

(b) if so, the details thereof;

(c) whether any Indian company has not some proposal to make such cars;

(d) whether the Government have accorded approval to the proposal; and

(e) If not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) No, Sir.

(b) Does not arise.

(c) to (e). The following proposals for manufacture of low cost passenger cars without any foreign collaboration have been received during the last three years:

1. Shri Pankaj Dubey, New Delhi for the manufacture of electric motor car.

2. M/s. Acqua Marine, Madras for the manufacture of diesel car.

These proposals are under consideration of Government.

[*English*]

Diversion of Societies Fund

6454. DR. ASIM BALA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some of the Housing Societies have diverted the funds of the Societies unauthorisedly to individuals/institutes;

(b) if so, the names of such Societies; and

(c) the action taken or proposed to be taken to eliminate such unauthorised diversion of Societies funds?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The names of Housing societies which have diverted their funds unauthorisedly to individual/institutes during the last six months are being collected and will be laid on the Table of the House.

[*Translation*]

Illegal Construction on DDA Land

6455. SHRI CHHEDI PASWAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of big builders who have constructed multi-storied buildings on the land acquired by Delhi Development Authority;

(b) the area of the said acquired land captured illegally; and

(c) the number of builders and officers against whom action has been taken in this regard?